1764460  16/12/2008
KNISPEL BROTHERS PTY LTD
LOXTON DRIVE, MOOROOK 5332, AUSTRALIA.
MANUFACTURER, TRADING / MERCHANT AND DISTRIBUTOR
AN AUSTRALIAN COMPANY

Address for service in India/Agents address:
D. P. AHUJA & CO.
53, SYED AMIR ALI AVENUE, 4TH FLOOR, KOLKATA - 700 019, WEST BENGAL.

Proposed to be Used
KOLKATA
NON - ALCOHOLIC BEVERAGES INCLUDING FRUIT JUICES, SPRING WATER AND BEVERAGES WITH A FRUIT JUICES BASE
2789630  11/08/2014
DR. TASSO MALLO
trading as ;POLO INTERNATIONAL
BALAJI COMPLEX,NEAR ANIMAL HUSBANDRY FIRM,NIRJULI,ARUNACHAL PRADESH,PIN-791109
MANUFACTURER & TRADER

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER P EXCEPT AS DEPICTED.
2846179   19/11/2014

CHAKRA BREWERY & DISTILLERY PRIVATE LIMITED
trading as ;CHAKRA BREWERY & DISTILLERY PRIVATE LIMITED
H.No. 320 phase 2, Ramdarbar Colony, Chandigarh-160002
Merchants & Manufacturers

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEER
2948806  24/04/2015
SURYA PRAKASH GUPTA
BEOHARI, DIST SHAHDOL, MADHYA PRADESH, INDIA
MANUFACTURE AND MERCHANT AND EXPORTER
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S.S. ADVOCATES & COMPANY
688/A/17, 2ND FLOOR, S.NO. 1387/A/17, SHREYAS PLAZA, NEAR TRAN KHUNIYA GARDEN, MIRZAPUR ROAD,
AHMEDABAD - 380 001 - GUJARAT
Used Since : 01/04/2015
MUMBAI
PACKAGE DRINKING WATER
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER. .
3031732  13/08/2015
HEERA RANI FOOD & BEVERAGES PVT.LTD.
5/297 VIRAM KHAND GOMTI NAGAR LUCKNOW 226010 U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.
Used Since :01/08/2015
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
TASTE THE FEELING

Priority claimed from 08/07/2015; Application No. : 4-2015-503720 ;Philippines
3125257 14/12/2015

THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia - 30313, United States of America
Manufacturers and merchants
A CORPORATION ORGANIZED UNDER THE LAWS OF DELAWARE,UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
FUN CHOICE

3189694 19/02/2016
HEERA BELLY FOODS PVT. LTD.
KHASRA NO 732 GALI NO 6 SIRASPUR DELHI 110042
MANUFACTURERS AND MERCHANTS
Used Since: 10/01/2016
DELHI
MANUFACTURING OF BEVERAGES, DRINKING WATER, LASSI, FLAVOURED MILK AND ITEMS OF CLASS 32
3229638  07/04/2016
SANTOSH
trading as ; VRV AGRO MARKETING INDIA
FLAT NO. D-44, POCKET-11, DDA JANTA FLAT JASOLA, NEW DELHI-110025.
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GAURAV GUPTA & ASSOCIATES
R-204, JOGABAI EXT., JAMIA NAGAR, NEW DELHI-110025.
Used Since :08/04/2005
DELHI
WATER SUPPLY IN BOTTLE, POUCH, BEVERAGES, PACKAGED DRINKING WATER
3243710  26/04/2016
M/S.GOVINDA ENTERPRISES
trading as ;M/s.Govinda Enterprises
Gat No-1035/1,At.Post-Nimgaon-Mhalunge,Tal-Shirur,Dist-Pune-412209.
MANUFACTURER & TRADER
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :21/04/2016
MUMBAI
Packaged Drinking Water
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AQUA.
Condition to use the mark as substantially represented in the form of Application.
BULLET SIP

3269585   26/05/2016
S.H. SRINIVASA RAO
trading as ;M/s. MYSORE SOFT DRINKS
No-753, Kaatappa Garadi Road, Shivaram Pet Cross, Mysooru - 570016, Karnataka
MANUFACTURERS & TRADERS

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
1122949, 1122951

CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
3269794  27/05/2016
DURGAPUR BIO-GARDEN PRIVATE LIMITED
4/2, VIDYAPATI ROAD, B ZONE, DURGAPUR, DIST. BURDWAN, PIN-713205, W.B.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3, INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.
Used Since : 13/12/2002

KOLKATA
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3309868 15/07/2016
DEEPAK GARG
26 PASCHIM ENCLAVE, NEW DELHI
MANUFACTURER
Address for service in India/Attorney address:
RAHUL MANGLA (ADVOCATE)
280 TARUN ENCLAVE PITAMPURA NEW DELHI 110034
Used Since: 10/02/2011
DELHI
ALL GOODS INCLUDED IN CLASS 32 BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2097933..
SRI SRI
3472667  02/02/2017
SRIVEDA SATTVA PVT LTD
trading as ;SRIVEDA SATTVA PVT LTD
III Floor, No. 54/46, 39th A Cross, 11th Main Road, 4th T Block, Jayanagar, Bangalore, Karnataka, India, 560041.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :18/03/2004
CHENNAI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3535074  27/04/2017
MAHESH KUMAR JAISWAL
NEAR SABJI MANDI, RUPAIDIHA, KEWALPUR, BAHIRICH - 271881, UTTAR PRADESH, INDIA
Single Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
PACKAGE DRINKING WATER, MINERAL AND AERATED WATERS, FLAVOURED WATERS AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES AND BEVERAGES PREPARATIONS
3551381  18/05/2017
SANTOSH GUPTA
268/622/ ANGA, TILAK NAGAR AISHBAGH, LUCKNOW - 226004, UTTAR PRADESH, INDIA
Single Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
PACKAGE DRINKING WATER, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES AND BEVERAGES PREPARATIONS
OMAQUALIFE

3576808  22/06/2017
RAMESH CHANDER PROPRIETOR OF OM INDUSTRIES.
JATTAL ROAD, NEAR DESHWAL CHOWK, OPP. DRONACHARYA PUBLIC SCHOOL, PANIPAT-132103, HARYANA, INDIA.

PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015

DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
OASISS

3600148  27/07/2017
NIKESH KISHOR GALA
Resident Individual

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Used Since :10/02/2010

MUMBAI

Beers; Mineral and Aerated Waters; Non-Alcoholic Beverages; Flavoured Carbonated Beverages; Flavoured Beverages; Non-Dairy Milk; Juices, Smoothies, Fruit Beverages and Fruit Juices; Syrups and Other Preparations for Making Beverages.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ALOE CHUNKS

3683923    21/11/2017

PATANJALI AYURVED LTD.
D-26, Pushpanjali, Bijwasan, Delhi-110061. India.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 01/11/2017

DELHI

Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Beers; Syrups and other preparations for making beverages
3692968  02/12/2017
SHABINA PARVEEN SHEIKH JABBAR
Ward No. 3 at PO Akola Bazar, Tq Yavatmal, - 445109
Proprietor

Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3701727  13/12/2017
BIDADA FOODS PVT. LTD.
77, ARJUN MARG, DLF PHASE-I, GURUGRAM, HARYANA-122002.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
WATERPANCHAMRIT
3701737  13/12/2017
BIDADA FOODS PVT. LTD.
77, ARJUN MARG, DLF PHASE-I, GURUGRAM, HARYANA-122002, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3717872  03/01/2018
PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/12/2017
DELHI
MINERAL & AERATED WATERS.
3727413  15/01/2018
MR. PRAMIT SANGHAVI
WZ- 8/1 Industrial Area, Kirti Nagar, New Delhi - 110015, India
An Indian National
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Syrups for beverages; Beers; Soft drinks; Table waters; Water beverages; Purified bottled drinking water; Spring Water; Still Water; Mineral water; Sparkling water including vitamin enriched sparkling water (beverages); Soda water, Aerated water, carbonated water; Natural Mineral water; Flavoured bottled water; Non-alcoholic beverages; Fruit juices and Fruit beverages; Vegetable juice and Vegetable juice beverages; Lemonades; Preparations for making beverages; Powders for the preparation of beverages.
VIKSARA

3739104  29/01/2018

G.C. BEVERAGES PRIVATE LIMITED
DGO- 238, DLF Galleria Mall, Mayur Vihar Extension, East Delhi- 110091, India

Private Limited Company

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since: 10/04/2006

DELHI

Packed drinking water; mineral and carbonated bottled water and table water, aerated waters; water (beverages); mineral water (beverages); non-alcoholic beverages; lemonades; fruit juices (beverages); soda water; sherbets (beverages), soft drinks; cola drinks; natural and artificial fruit juice, energy drinks and sport drinks, preparations for making beverage
3764157  26/02/2018  
GOPALBHAI GHOGHARI  
103, 1ST FLOOR, ASHIANA BUILDING, ASHA NAGAR, THAKUR COMPLEX, KANDIVALI (EAST), MUMBAI 400101  
MANUFACTURER AND MERCHANT  
A INDIAN NATIONAL  
Address for service in India/Attorney address:  
RELIABLE TRADEMARK CONSULTANT  
matru ashish chs ltd, shop no.15,wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west,mumbai - 400092  
Used Since :01/05/2017  
MUMBAI  
COCONUT WATER AND NON ALCHOLIC
3800018  09/04/2018
ORANGE DRUGS LIMITED
66/68 Town Planning Way, Ilupeju, Lagos, Nigeria
Limited Liability Company

Address for service in India/Attorney address:
ADVAYA LEGAL
1 Lalani Aura, 34th Road, Bandra (West), Mumbai 400 050

Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; energy drinks; fruit beverages and fruit juices;
syrups and other preparations for making beverages
claiming the colours - purple, gray, black, white, orange, red, pantone DS 18- 1C in the device.
3811348  19/04/2018
AQUASUB ENGINEERING
THUDIYALUR POST, COIMBATORE 641 034
REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other preparations for making beverages
BUBBLES SODA

3822245  02/05/2018
SHRESHT AQUVO LABS INDIA PRIVATE LIMITED
#12-08-29/2, NEAR AG COLLEGE, SURYALANKA ROAD, BAPATLA, GUNTUR DISTRICT - 522101
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Sterling Reserve Dance Project

3822683  03/05/2018

ALLIED BLENDERS AND DISTILLERS PVT. LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004
Body Corporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3085024

MUMBAI
Flavoured Water, Drinking Water, Carbonated Water, Aerated Water, Sparkling Water, Bottled Water, Still Water, Soda Water, Tonic Water, Spring Water, Seltzer Water, Glacial Water, Sparkling Mineral Water, Coconut Water, Aerated Mineral Water, Bottled Drinking Water, Mineral Water [beverages], Flavoured Mineral Water, Distilled Drinking Water, Carbonated Mineral Water, Vitamin Enriched Waters, Vitamin Enriched Sparkling Waters, Mineral Enriched Water, Syrups for making flavoured drinking waters, Powders used in preparation of coconut water beverages, Mineral Aerated Waters and other non-alcoholic beverages, Fruit Juices Vegetable juice, Mixed Fruit Juice, fruit juice beverages – Non-Alcoholic, Vegetable Juice Beverages – Non-Alcoholic, Concentrates for making fruit juice drinks, Non-Alcoholic sparkling fruit juice drinks, Non-Alcoholic beverages containing vegetable juice, lemon juice for use in the preparation of beverages, Blackcurrant juice cordial, Cranberry juice beverages, Passionfruit juice, Coconut juice, Pineapple Juice beverages, Aloe Juice, Grape Juice beverages, Orange Juice beverages, Lime juice cordial, Tomato juice beverages, concentrated fruit juices, Aerated Fruit juices, non-alcoholic beverages, cola beverages, Sherbet beverages, Whey beverages, Flavoured carbonated beverages, Syrups for beverages, Powders for effervescing beverages, Preparations for making beverages, Frozen fruit based beverages, Protein Enriched Sports beverages, Honey based beverages–non-alcoholic, Non-Alcoholic Beer Flavoured Beverages, Nut and Soy based beverages, Non-Alcoholic beverages flavoured with chocolate, Syrups for making Whey beverages, Non-Alcoholic beverages flavoured with tea, Fruit concentrates and purees used in making beverages, Coffee flavoured Soft drinks, Iced Fruit Drinks, Whey Drinks, Sports Drinks, Isotonic Drinks, Energy Drinks, Low Calorie Soft Drinks, Sports drinks containing electrolytes, Apple Juice Drinks, Punch [non-alcoholic], Non-alcoholic aperitifs, Non-Alcoholic cider, Non-alcoholic cordials, Non-alcoholic beer, Non-alcoholic beverages, Cocktail preparations-Non-Alcoholic, Sarsaparilla [non-alcoholic], Fruit Cocktails, Cocktail bases, Squashes

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3822686.
3826218  07/05/2018
MR.VIPUL PREMJI NISAR
A/2004 RAJYOG RESIDENCY H.N.COMPOUND,M.G.ROAD,BEHIND CITI CENTER,OPP.TULSHI TOWER GOREGAON WEST MUMBAI-400104
PROPRIETOR
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/01/2010
MUMBAI
BEERS, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGE
We have a registred proprietor of brand namr "premji"s AMERICAN STANDARD"application no 2352044. in class-..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2352044..
3826973  08/05/2018
MR. VICTOR VIJAY BUDHRANI TRADING AS M/S. VICTOR'S
No.169/170, Annai Nagar, Pulli Lyon Village, Redhills, Vadaperumbakkam, Chennai - 600 052, Tamil Nadu
Sole Proprietary Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Fruit Juices. Merchants.
Subject to restrict the area to South India only.
3858152  13/06/2018
THILAK KUMAR A TRADING AS ANR ENTERPRISES
Sy No 248, Ashwathnarayan Reddy Guest House, Patalamma Extn, Kadugodi, Bangalore - 560067
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Drinking water.
3859318    14/06/2018
FIRDOSHALI G. SAIVAD PROPRIETOR OF MG BEVERAGES
SHED NO. 07. SHRADDHA INDUSTRIAL PARK, OPP, SHREE HARI KRUPA IND PARK, HATHIJAN. AHMEDABAD – 382445.
GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, SOFT DRINK, NON ALCOHOLIC DRINKS, INCLUDED IN CLASS -32.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3866618  21/06/2018
RAM CHELARAM PARWANI PROPRIETOR OF NAAYSHA BEVERAGES
15/8 DHAKTE SHAHAD,BANDAR PADA ,OPP TULJA BHAWANI MANDIR, KALYAN MOHANE ROAD, DISTRICT THANE :-
421103
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices;
3867590  22/06/2018
BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI
Fruit beverages and fruit juices; syrups and other preparations for making beverages, including beverages flavoured with tea, grape must (unfermented), rice-based beverages other than milk substitutes, soya-based beverages other than milk substitutes, ginger ale, sarsaparilla (soft drink), soft drinks, seltzer water, malt syrups for beverages, orgeat, powders for effervescent beverages and pastilles for effervescent beverages.
3912163    09/08/2018

NARANG BUZZ SERVICES PRIVATE LIMITED
HALL NO.3, SARKAR HERITAGE, KANE AND B. J. ROAD, BANDSTAND, BANDRA (WEST), MUMBAI-400050.

Private Limited Company

Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013

Proposed to be Used

MUMBAI

AERATED WATERS, NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS AND FRUIT JUICES, PREPARATIONS FOR MAKING AERATED WATER, ALOE VERA DRINKS, ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, ISOTONIC BEVERAGES, LEMONADES, MILK OF ALMONDS, SMOOTHIES, SODA WATER, SOYA-BASED BEVERAGES OTHER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE, TOMATO JUICE AND VEGETABLE JUICES.
MADHAVAN M
NISHA AQUA FARM, 4/120, RAMAKUDUMPANPATTI, KOTTANATHAM (VILLAGE), RR NAGAR (PO), VIRUDHUNAGAR – 626 204
PROPRIETORSHIP
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :25/10/2017

CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
3942111  11/09/2018
PRADIP POPATRAO WALHEKAR
S. No. 123/2 Smruti Gandhi, Nisarga Housing Society, Shrinath Nagar, Walhekarwadi, Chinchwad, Pune – 411033
Proprietorship Firm

Address for service in India/Agents address:
PARIMAL VASANTRAO JADHAV
Off. No.19, 3rd floor, C Wing, Indranil Apartment, Near Basuri Hotel, Pune-Satara Road, Parvati, Pune-411009.

Proposed to be Used
MUMBAI
MANUFACTURING OF MINERAL DRINKING WATER
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
3970963    11/10/2018
RAJIV KUMAR RANJAN
43, OLD No. 611, Ammananillya, 3rd cross, Bachanna Layout, B Chanasandra
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

**Proposed to be Used**

CHENNAI

Energy drinks, Isotonic drinks, Vegetable drinks, Fruit drinks, Cola drinks, Juice drinks, Soft drinks, Drinking water,
Carbonated soft drinks, Carbonated non-alcoholic drinks, Non-carbonated soft drinks, Low-calorie soft drinks, Drinking
water with vitamins, Aloe vera drinks (non-alcoholic), Beverages containing vitamins, Beverages (Non-alcoholic),
Flavoured carbonated beverages

**THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.**

**SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.**
3977752 19/10/2018
MR. PRASHANT PADAM RAM ARYA TRADING AS: THIRST THE FLUID STALL
SHOP NO. 14, J. M. CORNER, JANGLI MAHARAJ ROAD, NEXT TO PATALESWAR MANDIR, OPP. PASHANKAR AUTO,
PUNE- 411005, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
CloudBurst, H20 redefined with blended minerals

3982062  24/10/2018
SAMPADA SANDEEP SATAM
Plot no. A-96, Taloja MIDC Road, Village Pendhar Taloja, Panvel 410208.
Proprietorship

Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037

Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EXPRESSION H20 redefined with blended minerals SEPARATELY.
4018805  06/12/2018
PRIYA
trading as ;PRIYA AQUA FARM
S.NO.11/7,C-2, PLOT NO.71-72, WARD E , BLOCK-4, EMANESWARAM,PARAMAKUDI RAMNAD DISTRICT-623701
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Used Since :17/02/2015
CHENNAI
PACKAGED DRINKING WATER, FLAVOURED DRINKS, FRUIT JUICES, FRUIT DRINKS, SOFT DRINKS, SODA
VINODKUMAR SWARUPBHAI RANA
trading as; GOLD BEVERAGES
R.S. NO-57 PAIKI, PANCHHA, DANTA, TA-DANTA, DIST-BANASKANTHA 385110

Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Proposed to be Used

AHMEDABAD

PACKAGED DRINKING WATER.

subject to restriction of the goods for sale in the state of GUJARAT only.
JUSICA
4029189  17/12/2018
TEJA RAM JAT
135, Rajni Vihar, Ajmer Road, Heerapura, Jaipur, Rajasthan 302024
Individual
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :01/10/2016
AHMEDABAD
Juices
subject to restriction of the goods for sale in the state of GUJARAT and RAJASTHAN only.
SHREEJI BEVERAGES
BLOCK NO. 4 A ,OPP. SWAMINARAYAN GURUKUL, NR. SHREEJI FARM & NURSERY, HATHIJAN ROAD, VATVA, AHMEDABAD - 382 445 GUJARAT (INDIA)
SMALL ENTERPRISES

Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA

Proposed to be Used
AHMEDABAD
MINERAL & AERATED WATER,PACKAGED DRINKING WATER, OTHER NON-ALCOHOLIC DRINKS, FRUIT JUICES, SYRUPS & OTHER PREPARATIONS FOR MAKING BEVERAGES AND NUTRITIONAL DRINKS INCLUDING CLASS-32
4035516  23/12/2018
BHUVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA -GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER
PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES,
SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
MANSUKHBHAI J. KANTARIYA
trading as ;VISHAL PRODUCTSS
SADGURU INDUSTRIAL ESTATE BEHIND PRAJAPATI HALL N.H. 48 KILLA PARDI, DIST VALSAD, GUJARAT-396125
Used Since : 11/01/2010

AHMEDABAD

SOFT DRINKS, SODA, (NON ALCOHOLIC DRINKS), MASALA SODA, FRUIT DRINKS BEING GODS INCLUDED IN CLASS - 32.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."COLD".
KRISHNA PURE
4060798   18/01/2019
MRS POONAM BISHNOI SOLE PROPRIETOR OF M/S KRISHNA BEVERAGES
KRISHNA BEVERAGES, F-109, RIICO INDUSTRIAL AREA, MAKHUPURA, SANCHORE, DISTRICT JALORE, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER UNDER CLASS 32.
subject to restriction of the goods for sale in the state of GUJARAT and RAJASTHAN only.
4076070 04/02/2019

MLN FOODS AND BEVERAGES PRIVATE LIMITED
H.No.8-2-293/82/ JIII,Plot No.415, 4 Flr., Apurupa LNG, Road No.78, Jubilee Hills, HYDERABAD, Pin No: 500033, Telangana-India
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
CHENNAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages in class 32.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4078922 06/02/2019

(1) MR. BHARATBHAI MAGANBHAI KHANPARA AND (2) MR. SURESHBHAI CHHAGANBHAI KHANPARA
A – 902, HARIDWAR HEIGHTS, OPP. GANDHI SCHOOL, NANA MAVA MAIN ROAD, RAJKOT – 360 005 (GUJARAT) INDIA.
A Joint Co-Owner

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

AHMEDABAD

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS, SOFT DRINKS, PACKAGE DRINKING WATER AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
4078924   06/02/2019

(1) MR. BHARATBHAI MAGANBHAI KHANPARA AND (2) MR. SURESHBHAI CHHAGANBHAI KHANPARA
A – 902, HARIDWAR HEIGHTS, OPP. GANDHI SCHOOL, NANA MAVA MAIN ROAD, RAJKOT – 360 005 (GUJARAT) INDIA.
A Joint Co-Owner

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

To be associated with:

3628243

AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT
JUICES; SYRUPS, SOFT DRINKS, PACKAGE DRINKING WATER AND OTHER PREPARATIONS FOR MAKING
BEVERAGES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
4078927  06/02/2019
(1) MR. BHARATBHAI MAGANBHAI KHANPARA AND (2) MR. SURESHBHAI CHHAGANBHAI KHANPARA
A – 902, HARIDWAR HEIGHTS, OPP. GANDHI SCHOOL, NANA MAVA MAIN ROAD, RAJKOT – 360 005 (GUJARAT) INDIA.
A Joint Co-Owner

Address for service in India/Attorney address:
TRADESACE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS, SOFT DRINKS, PACKAGE DRINKING WATER AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
4217061  26/06/2019
T. SAHAYA RAJASEKARAN
trading as ;MELTICO FOODS PRODUCTS
D.NO.2/242, ARCHAMPATTY, KULITHALAI(TK) KARUR DISTRICT-621 313
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
SOFT DRINKS.
Trade Marks Journal No: 1944, 09/03/2020 Class 32

4288199 09/09/2019
KALAIVANI NAINAR
trading as ;KARTHIKA BEVERAGES
248/3F, L & T BYE PASS ROAD, PALATHURAI ROAD JUNCTION, MADUKKARAI, COIMBATORE-641105. TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
RENUKA SHANKAR
2A/A3, MAIN ROAD, JAI BALAJI NAGAR, NESAPAKKAM, CHENNAI-78. TAMILNADU, INDIA.
Proposed to be Used
CHENNAI
NON ALCOHOLIC DRINK
Trade Marks Journal No: 1944, 09/03/2020 Class 32

4326780 21/10/2019
RAMESH BABU K.
trading as; WHITE COKE COMPANY
KOMBATH HOUSE, AMBALAVATTOM, EDARIKODE (P.O), KOTTAKKAK -676501 MALAPPURAM, KERALA
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
MINERAL WATERS, AERATED WATERS, NON ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, BEERS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4328043   22/10/2019
JAGO FOOD PRODUCT
UTTARKHATSARA, DAKSHIN BARASAT, JAYNAGAR, 24 PNGS(S), PIN- 743372
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages; soft drinks as included in class 32.
4335921 01/11/2019

SACHIN PANDITRAO PAWAR
AT POST VADALIBHOI, NEAR WATER TANK, SHINDE ROAD, TALUKA- CHANDWAD, DISTRICT - NASHIK - 423117
MAHARASHTRA
Proprietor

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.
Used Since :23/10/2019

MUMBAI
Packaged Drinking Water.
4336526  02/11/2019
RAVI LOKHANDE
2224 LUNIYAPURA TEH MHOW DIST INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE
Used Since :08/08/2018
MUMBAI
PACKAGED DRINKING WATER
4339468  06/11/2019
MUHAMED IQBAL M.M
M.M.DISTRIBUTORS, VEMBILLY (PO), PARACODE-683565, ALUVA, ERNAKULAM DISTRICT, KERALA STATE
SOLE PROPRIETOR
Address for service in India/Agents address:
BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682 301, KERALA

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
BSB SENSHI

4341650 08/11/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4341952    08/11/2019
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD
12 Hauz Khas Village, New Delhi-110016
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/05/2019
DELHI
Orange juice, watermelon juice, lime juice cordial, lime juice in the preparation of beverages, smoothies, mango juice,
Aerated water; beer-based cocktails; cocktails, non-alcoholic; energy drinks, fruit juices, lemonades, malt beer, Sherbets
[beverages], smoothies, barley wine [beer]. Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks
and fruit juices, syrups and other preparations for making beverages
4342698  09/11/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jewellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik- 422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
To be associated with:
3874650

MUMBAI
Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Beer, Syrups, Beverages And Preparations For Making Beverages, Non-Alcoholic Fruit Extracts, Fruit Juicies; Soft Drinks & Soda Water.
AQUAAIFA

4343755  11/11/2019

P.SIVASUBRAMANIAN

trading as ;VEL MURUGAN MINERALS

NO:1/177/5 MURUGAN NAGAR,ALLIKULAM VILLAGE, PUDUKOTTAI 628103,THOOTHUKUDI TK, TAMIL NADU,INDIA.

SOLO PROPRITOR

Address for service in India/Attorney address:

BS ASSOCIATES

PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,

Used Since :17/10/2011

CHENNAI

PACKAGED DRINKING WATER.
SHARBAT ROOH-E-BAHAR

4345324  12/11/2019
ISLAHI DAWAKHANA
FANCY MAHAL, MOHAMMED ALI ROAD, MUMBAI-400003
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PRAMOD CHANDRA GUPTA
106, KEDARNATH CO-OP. HOUSING SOC. LTD., DATTA MANDIR ROAD, MANDA, TITWALA WEST 421605

Used Since : 09/03/1985

MUMBAI
Beers, mineral and aerated waters, and other non alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Trade Marks Journal No: 1944, 09/03/2020 Class 32

MILLEY
4345468 13/11/2019
ACHINT JAIN, RAHUL JAIN
trading as ;PARAMOUNT GREEN CARE
43/8, NATIONAL ROAD, LAXMAN CHOWK, DEHRADUN, UTTRAKHAND, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
DRINKING WATER, SOFT DRINKS, SODA, CARBONATED SODA, JUCIES.
4345469  13/11/2019
JAYAWANT LINGAPPA MALI
RAVIWAR PETH, RAJARAM PLAZA, 1ST FLOOR, MADHAVNAGAR
PROPRIETOR
Address for service in India/Attorney address:
NITIN KARANDE
Unit No. 202, 2nd Floor, Lotus Plaza, Behind Laxmi Narayan Temple, Venus Corner, Kolhapur - 416101
Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Alisha Taneja
House No. 3713, Sector 32 D, Chandigarh, Chandigarh- 160047
TRADING AS FRUITACO INDIA
Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
DELHI
aloe vera drinks, non-alcoholic sarsaparilla [non-alcoholic beverage], sherbets [beverages]/sorbets [beverages], whey beverages. Lemonades, Juices, fruit juices/fruit juice, fruit nectars, non-alcoholic, smoothies, tomato juice [beverage], vegetable juices [beverages], syrups for beverages, syrups for lemonade
OLIQ

4350308  18/11/2019

ARVIND KUMAR
Khasra No.128 Kha, Post & Village - Jhagarpuri, Tahsil - Gadarpur, Distt. - Udham Singh Nagar, Uttarakhand.
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO-4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used

DELHI

Mineral water, Juices, Soft drinks, Beverages. Sports drinks, Protein-enriched sports drinks, Sports drinks containing electrolytes, Protein-enriched sports beverages, mineral water, aerated waters, non-alcoholic drinks, fruit drinks, fruit juices.
Bira 91 Mango Sour

4354266    21/11/2019

B9 BEVERAGES SPRL
CHAUSSÉE DE LA HULPE 177 BOITE 20 – 1170 WATERMAEL-BOITSFORT, BELGIUM
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

beer, non-alcoholic beverages, non-alcoholic cocktails.
Bira 91 Diwali Vintage
4354269    21/11/2019
B9 BEVERAGES SPRL
CHAUSSEE DE LA HULPE 177 BOITE 20 – 1170 WATERMAEL-BOITSFORT, BELGIUM
A company incorporated under the laws of Belgium
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Proposed to be Used
DELHI
beer, non-alcoholic beverages, non-alcoholic cocktails.
4358465  26/11/2019
EMPYREAN SPIRITS PRIVATE LIMITED.
E-495, SECOND FLOOR, GREATER KAILASH-II, NEW DELHI-110048. INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3559662, 3676079, 3676080

DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
FOGG
4413536  20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP.HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/05/2010

AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1944, 09/03/2020    Class 32

4414397    21/01/2020
MULTISTO MARKETING LIMITED
G-194, Sector-63, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301
Public Limited Company

Address for service in India/Attorney address:
CORPORATE ACCRETION
411, TOWER B4, SPAZE I TECH PARK, SECTOR 49, SOHNA ROAD, GURUGRAM, HARYANA-122001

Proposed to be Used
DELHI
MELORA

4414417  21/01/2020

APTA VALLEY PRIVATE LIMITED
KALLIPPARA, PACHA P.O. PALODE, THIRUVANANTHAPURAM-695543, KERALA, INDIA.

BODY INCORPORATED

Address for service in India/Attorney address:
SILAMBUOLI M
NO.22/21, BRAHMIN STREET, SAIDAPET, CHENNAI-600015

Proposed to be Used

CHENNAI

Packaged Drinking Water
4419509   25/01/2020
RAJENDRA DAGA PROPRIETOR OF DAGA FOOD PRODUCTS
K.No.22/8, KIRAMSARIYA KALLA MARWAR MATHANIYA-342305 JODHPUR (RAJ.)
Proprietorship firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD
Beers; non-alcoholic beverages; mineral and aerated waters, fruit beverages and fruit juices, syrups and other non-alcoholic preparations for making beverages
4420252   25/01/2020
NATURE FINE BEVERAGES
Survey No. 164, Plot No, 7A, B/h. Usha Multipack, SIDC Road, VERAVAL (Shapar), Rajkot-360 024, GUJARAT
PARTNERSHIP

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
MINERAL AND AERATED WATERS
NARENDRA SINGH THAKUR
BALAJI NAGAR, 26, MUHANA ROAD, JAGATSIROMANIPURA, MUHANA, SANGANER, JAIPUR-302029 (RAJASTHAN)
INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/01/2020

AHMEDABAD
PACKAGE DRINKING WATER, MINERAL AND AERATED WATER AND BEVERAGES WHICH ARE NOT INCLUDED IN
OTHER CLASS.
4420468  26/01/2020
ABDUL SALIH THAYYULLATHIL PONNAN
"CYRUS", KADIRUR VILLAGE,KADIRUR POST,THALASSERY,KANNUR-670 642,KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other
preparations for making beverages.
DIPTI SINGLA
1904-C, Raheja Vistas, Raheja Vihar, Powai, Mumbai-400072, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
UNCAFE
4421337    27/01/2020
DHARAMPAL SATYAPAL LIMITED
98, Okhla Industrial Estate Ph-III, New Delhi-110020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4421646  27/01/2020
R. POTHI GANESAN, PROPRIETOR TRADING AS NACHIYAR COOL DRINKS
NO.102 A, 9/11, KALIYAMMAN KOVIL STREET, ASILAPURAM, RAJAPALAYAM – 626139, VIRUDHUNAGAR DIST, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2, NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/11/2019
CHENNAI
SOFT DRINKS, SOFT DRINKS, NON-CARBONATED, COFFEE-FLAVOURED SOFT DRINKS, FRUIT-FLAVOURED SOFT DRINKS
RAHUL PILLAI T/A WATER WOODS CREATIONS
PLOT No. 103C, FARIN APARTMENT, CHOUDHARY LAYOUT, ANANT NAGAR, IYAPPA TEMPLE, KATOL ROAD, NAGPUR - 440013 (M.H.), INDIA

Address for service in India/Attorney address:
SAJAL DUTTA
PO-Prafullanagar, PS-Ashoknagar, District-24 Parganas (North), Pin-743268, West Bengal, India

Proposed to be Used
MUMBAI
Packaged Drinking Water; Packaged Tonic water; Soda Water; Beer; Non-Alcoholic Beverages
4422334  28/01/2020
BHANWARILAL MITHAIWALA
1077, Moti Chowk, Chota Bazar, Mhow, Indore - 453441, Madhya Pradesh
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4422908    28/01/2020
M/S. DMA BEVERAGES
H.No.1165, AT POST NEMALE, TAL SAWANTWADI, SINDHUDURG- 416510, MAHARASHTRA, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :04/07/2019
MUMBAI
SOFT DRINKS, SOFT DRINKS, NON-CARBONATED, COLAS [SOFT DRINKS], FRUIT-FLAVOURED SOFT DRINKS, LOW-CALORIE SOFT DRINKS, FRUIT-BASED SOFT DRINKS FLAVOURED WITH TEA, RAMUNE [JAPANESE CARBONATED SOFT DRINKS], CONCENTRATES, SYRUPS AND POWDERS USED IN THE PREPARATION OF SOFT DRINKS, FROZEN CARBONATED DRINKS, CARBONATED BEVERAGES, NON-ALCOHOLIC, FRUIT-FLAVORED CARBONATED DRINKS, NON-ALCOHOLIC CARBONATED BEVERAGES, NON-ALCOHOLIC FLAVORED CARBONATED BEVERAGES
SURESH RAO GUDAPURI
H.no: 11-27-162, Kothawada, Warangal -TS 506002
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
BrisBel
4423238    29/01/2020
GARINDER SEGHAL
H.NO 223/24, GALI NO 3, NEAR STD, RAM NAGAR ROHTAK, HARYANA - 124001 (INDIA)
INDIVIDUAL-SOLE PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
DELHI
MINERAL WATER, AERATED WATER, PACKAGED DRINKING WATER AND OTHER NON-ALCOHOLIC DRINKS.
Belpurex
4423240  29/01/2020

GARINDER SEGHAL
H.NO 223/24, GALI NO 3, NEAR STD, RAM NAGAR ROHTAK, HARYANA - 124001 (INDIA)
INDIVIDUAL-SOLE PROPRIETOR

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIKA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
DELHI
MINERAL WATER, AERATED WATER, PACKAGED DRINKING WATER AND OTHER NON-ALCOHOLIC DRINKS.
BODH

4423922    29/01/2020
BRK Business Promotions Pvt. Ltd.
37-B Ashoka avenue, Sainik Farms, New Delhi-110062, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
4040122

DELHI
Mineral water [beverages]; Bottled drinking water; Fruit drinks, fruit juices, and fruit-based beverages; vegetable drinks, vegetable juices, and vegetable-based beverages; non-alcoholic beverages, namely carbonated beverages, soft drinks; energy drinks, isotonic beverages; liquid mixes for making soft drinks and fruit-based beverages; powders used in the preparation of soft drinks and fruit-based beverages; syrups for beverages; flavored and unflavored bottled drinking water, mineral water, aerated waters; soy-based beverages not being milk substitutes; fruit concentrates and purees used for making beverages; nutritionally fortified beverages, Vitamin fortified non-alcoholic beverages; beer; beer-based cocktails; Preparations for making aerated water; Mineral and aerated waters and other non-alcoholic beverages; Vitamin enriched water [beverages]; Nutritionally fortified water; Distilled drinking water; Carbonated mineral waters; Sparkling mineral waters; Flavored mineral waters.
4424166  29/01/2020
MUDDY PUDDLE FOODS PVT LTD
2-D3, Devasandra Industrial Area, K.R. Puram, Hobli, Mahadevapura Post, Bengaluru – 560048
Artificial person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :09/12/2015
To be associated with:
3216897, 4206241
CHENNAI
Fruit beverages
4424581  29/01/2020
S.GANDHI RAJAN, PROPRIETOR, A.SERMACHAMY MALIGAI
33, Kothanar 3rd Street, Dindigul-624001, Tamil Nadu
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, BEVERAGES AND FRUIT JUICES
4424612  30/01/2020
M/S. GOPAL FOOD PRODUCTS
A-2/56-C, LAWRANCE ROAD, KESHAV PURAM, DELHI-110035
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Trade Marks Journal No: 1944, 09/03/2020 Class 32

4424661  30/01/2020
Mr. Pramit Sanghavi
WZ- 8/1 Industrial Area, Kirti Nagar, New Delhi - 110015, India
An Indian National.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI
Syrups for beverages; Beers; Soft drinks; Table waters; Water beverages; Purified bottled drinking water; Spring Water; Still Water; Mineral water; Sparkling water including vitamin enriched sparkling water (beverages); Soda water, Aerated water, carbonated water; Natural Mineral water; Flavoured bottled water; Non-alcoholic beverages; Fruit juices and Fruit beverages; Vegetable juice and Vegetable juice beverages; Lemonades; Preparations for making beverages; Powders for the preparation of beverages.
UNALOME
4425200 30/01/2020
AKSHATHA NAIR
T4-1401, Vipul Lavanya, Sector 81, Gurgaon, Haryana – 122004, India
Individual
Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP LLP, 204, DLF Star Tower, Sector-30, Gurgaon-122001, Haryana, India; Email:vivek@boudhikip.com; Mobile: 9971546304

Proposed to be Used
DELHI
beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
**PUBBLY**

4425212  30/01/2020

Mr. Pramit Sanghavi  
WZ- 8/1 Industrial Area, Kirti Nagar, New Delhi - 110015, India  
An Indian National.

Address for service in India/Attorney address:  
CHADHA AND CHADHA  
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used  
DELHI

Syrups for beverages; Beers; Soft drinks; Table waters; Water beverages; Purified bottled drinking water; Spring Water; Still Water; Mineral water; Sparkling water including vitamin enriched sparkling water (beverages); Soda water, Aerated water, carbonated water; Natural Mineral water; Flavoured bottled water; Non-alcoholic beverages; Fruit juices and Fruit beverages; Vegetable juice and Vegetable juice beverages; Lemonades; Preparations for making beverages; Powders for the preparation of beverages.
4426274   31/01/2020
KANTESHWAR SHRI GYAN DEO TRIPATHI
132 SARIN FARM, ECOTECH III, GREATER NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH.
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
SOFT DRINKS, COLA DRINKS, FRUIT DRINKS
AARADHYA AQUAFoods PRIVATE LIMITED
SINGH NAGAR, KATRAS MORE, P.O.JHARIA, PIN-828111, DIST.DHANBAD, JHARKHAND
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2,SIDCO GLOBAL TOWER,UNIT NO.1501,15TH FLOOR,SECTOR-V,SALT LAKE,KOLKATA 700 091,WEST BENGAL,INDIA

Used Since :07/12/2015

To be associated with:
3151403

KOLKATA
MANUFACTURER OF DRINKING WATER, MINERAL AND AERATED WATERS, SODA WATER, BEER (NON-ALCOHOLIC DRINKS), FRUIT DRINKS AND FRUIT JUICES.
SHATRUDHAN PRAHLAD SAMRAT TRADING AS PAWAN ENTERPRISES
HOUSE NO. 2446/20, SURVEY NO. 22H NO. 1, AAI JIVDANI CHAWL, NEAR AMBE MATA MANDIR, BHAT PADA, VIRAR, PALGHAR– 401305
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES INCLUDED IN CLASS 32
XOXO

4428275  03/02/2020
SUSHILKUMAR HANNA
SHARANYA, NR. IOC PETROL PUMP, JUDGES BUNGLOW RD., BODAKDEV, AHMEDABAD-54

Proposed to be Used
AHMEDABAD

BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
MR. HASMUKHBHAI K. VALA TRADING AS KRISHNA ICE DISH GOLA
38, NILGIRI SOCIETY VIBHAG-1, VATVAGAM, AHMEDABAD, GUJARAT
propritor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Proposed to be Used

AHMEDABAD

SOFT DRINKS, MINERAL AND AERATED WATER, PACKAGED DRINKING WATER, NON-ALCOHOLIC DRINKS, FRUIT DRINKS, JUICE BASED SOFT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
HUMMUST

4428536  03/02/2020
MR. DHARUV SACHDEV
trading as ; MAD-FOODS
SHOP NO. 4, SECTOR-9, R.K. PURAM, NEW DELHI-110022
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ABHIROOP TRADE MARKS CO.,
90 & 91 - RAJINDER NAGAR MARKET, NEW DELHI-110060
Used Since : 16/10/2019

DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BB MANDI
4428819   03/02/2020
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :31/12/2019

CHENNAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
BISLINE

4429510   04/02/2020

G. RAMANATHAN

trading as ; KVM BEVERAGE AND AQUAA FIRM

S.F. NO. 446/7, CHIDAMBARAM ROAD, JAYANKONDAM - 621 802, ARIYALUR DISTRICT, TAMIL NADU,

SOLO PROPRIETOR

Address for service in India/Attorney address:

METROPLAN CONSULTANT

48 Cholan Street Prakash Nagar Ambattur

Used Since : 20/05/2018

CHENNAI

PACKAGED DRINKING WATER, COLA, SODA, AERATED DRINKS AND BEVERAGES, SOFT DRINKS, COOL DRINKS, FLAVOURED DRINKS.
4429591  04/02/2020
KANKADIYA HARESHKUMAR SHAMBHUBHAI
Choravali sheri, Ranpur, Ranpur (S), Junagadh, Gujarat, 362030
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
Soft drinks, Aerated water, Non-alcoholic beverages, Non-alcoholic preparations for making beverages, Mineral water included in Class 32
NILESH M PANJVANI PROPRIETOR OF NMP PRODUCTS
CHAMUNDA PARK SOCIETY, 80 FEET ROAD, NR, DESALBHAGATVAV. SURENDRANAGAR-363001
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Sherbets [beverages]; Non-alcoholic beverages; Soda water; Soda pops;
BIRA 91 GOLD

4430064  04/02/2020

B9 BEVERAGES SPRL
CHAUSSÉE DE LA HULPE 177 BOITE 20 – 1170 WATERMAEL-BOITSFORT, BELGIUM
A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
2833993

DELHI
beer, non-alcoholic beverages, non-alcoholic cocktails, carbonated water / aerated water, preparations for making carbonated water / preparations for making aerated water, seltzer water, soda water, table water
4430223 04/02/2020
KIRTY MILIND DATAR
B1-2102/2103, F RESIDENCES S NO 44/45, BALEWADI, PUNE -410045
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
MUMBAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4430301  04/02/2020
WATERLY BEVERAGES PRIVATE LIMITED
SURVEY NO.238, DANTALI INDUSTRIAL ESTATE, OPP. DEEPKIRAN FOOD FACTORY, OGANAJ VADSAR ROAD,
DANTALI, KALOL, DT. GANDHINAGAR, GUJARAT
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
Mineral water, beverages (whey-), cold beverages, fruit beverages and water beverages
APPOWHIZ

4430711 05/02/2020

KANTESHWAR SHRI GYAN DEO TRIPATHI
132 SARIN FARM, ECOTECH III, GREATER NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH.

INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI

SOFT DRINKS, COLA DRINKS, FRUIT DRINKS. CARBONATED DRINKS, NON-ALCOHOLIC
4430712  05/02/2020
KIRAN PRASAD W/O BIRENDRRA PRASAD
RAJENDRA PRASAD MARG RAJESTATE, GHATSILA EAST SINGHBHUM, JHARKHAND- 832303, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA
beers mineral and aerated waters and other non-alcoholic beverages fruit beverages and fruit juices syrups and other preparations for making beverages
GLUCO CHARGE

4431263  05/02/2020

THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since: 03/05/2018

DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4431501  05/02/2020
M. BHARANI RAJAN, SOLE PROPRIETOR, TRADING AS GRAND LEAD CENTER BEVERAGE PRODUCTS
NO. 223, AIBEA NAGAR, 'A' COLONY 6TH STREET, PARAVAI, MADURAI-625 018, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
MOHMMAD PROP. OF R.D. TRADERS
MODI COMPLEX KUKSHI DIST. DHAR, MADHYA PRADESH-454331
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used

MUMBAI

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages included in class-32
4433731 07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
980371
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages being goods included in class 32.
ETENIA HOSPITALITY LLP
06 Royal Fort Apts, No 143, 8th Main, 14th cross, Malleswaram Bangalore 560003,Karnataka,India
Limited Liability Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :22/07/2019

To be associated with:

CHENNAI

Beers; syrups and other preparations for making beverages; Non-alcoholic beverages; Aerated fruit juices; mixed fruit juices, fruit drinks and juices, vegetable juices [beverages], nonalcoholic drinks containing fruit juices, concentrates for making fruit juices, beverages consisting of a blend of fruit and vegetable juices, mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; Beverages consisting of a blend of fruit and vegetable juices; Beverages, non-alcoholic; Cider, nonalcoholic; Carbonated drinks; Concentrated fruit juice; Concentrates for making fruit drinks; Cranberry juice beverages; Distilled drinking water; Energy drinks; Flavored waters; Frozen fruit-based beverages; Mixed fruit juices; Non-alcoholic drinks containing fruit juices; Beverages consisting principally of fruit juices; Syrups for making fruit-flavoured drinks.
4436462  10/02/2020
PREETI SIKH
13 Barn Hill, Wembley, HA9 9LA
Individual

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other nonalcoholic preparations for making beverages.
BHUVÁ FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA - GONDAL GONDAL GJ 3610311 IN
BODY CORPORATE

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlahanagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.
Used Since: 01/02/2020

To be associated with:
3602410, 3925969, 3933539, 3947820

AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
4437696  11/02/2020
BHUVYA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA - GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.
Used Since :01/02/2020
To be associated with:
3925969
AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER
PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES,
SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
MANSOOR AHMAD MEMON
trading as ;SILVER TEA COMPANY
GANDHI CHOWK, POST. MANENDRAGARH, DIST: KORIYA (CHATTISGARH).
Used Since :15/01/2016
MUMBAI
MANUFACTURING MINERAL WATER, CARBONATE AIRTIGHT WATER, SODA, NON ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUCE, SYRUP SHARBAT, BEER, AND ALL CLASS32
Trade Marks Journal No: 1944, 09/03/2020 Class 32

MANSOOR AHMAD MEMON
trading as ;SILVER TEA COMPANY
GANDHI CHOWK, POST. MANENDRAGARH, DISTT. KORITA (CHATTISHGARH)

Proposed to be Used
MUMBAI
MANUFACTURING MINERAL WATER, CARBONATE AIRTIGHT WATER, SODA, NON ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUCE, SYRUP SHARBAT, BEER, AND ALL CLASS 32
DENBERRY

4441193    14/02/2020
BALVINDER SINGH BEHAL
R C MARG OPP. BMC OFFICE MS BUILDING NO 19 RN 656 CHEMBUR COLONY FCI MUMBAI 400074
TRADING
proprietorship

Proposed to be Used
MUMBAI
Non Alcoholic Beverages Mineral and Aerated Waters / Fruit Beverages Fruit Juices Syrups
11 K’roo

4443284  15/02/2020

BT41 BEVERAGES PRIVATE LIMITED
302, Ayyanna Pearl, Kakateeya Hills, Madhapur, Hyderabad, Telangana - 500081
Body Incorporate

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used

CHENNAI

Beers; Mineral and Aerated Waters and other Non-Alcoholic Beverages; Fruit Beverages and Fruit Juices; Syrups and other preparations for making Beverages falling under class 32.
3111798    01/12/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Manufacturer & Merchant

Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, {Opp. McDonald’s} P-2, Sector-18, Noida-201 301, NCR Delhi, {India}

Used Since: 31/12/1996

DELHI

Alcoholic beverages (except beers).
JAISALMER Indian Craft Gin

3555234  23/05/2017

RADICO KHAITAN LIMITED
PLOT NO. J - 1, BLOCK B - 1, MOHAN CO-OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110044

Body Incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used
DELHI
Gin
3631727  11/09/2017
K.B WINES
Mathura one,second floor SF-2,Porvorim,Goa -403521
PARTNERSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Wine,Brandy,Whisky,French brandy
3700390  12/12/2017
ADS SPIRITS PVT. LTD.
FF-2, HARMONY APPARTMENT, 52/78, PUNJABI BAGH WEST, DELHI-110026
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
DELHI
WHISKY
MR. VIPUL PREMJI NISAR
A/2004 RAJYOG RESIDENCY H.N.COMPOUND, M.G.ROAD, BEHIND CITI CENTER, OPP. TULSHI TOWER GOREGAON WEST
MUMBAI-400104

PROPRIETOR

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.

Used Since: 01/01/2010

MUMBAI

Alcoholic fruit beverages, Alcoholic beverages [except beers], Alcoholic beverages of fruit, Pre-mixed alcoholic
beverages, Alcoholic beverages containing fruit.

We have a registered proprietor of brand name "premji"'s AMERICAN STANDARD application no 2352045. in class.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2352045..
3923673 23/08/2018
RAJENDRAKUMAR BRIJKISHORE JAISWAL
Om Group Housing Society, Opposite Government Milk Scheme, Murtizapur Road, AKOLA (M.S.) India-444005
PROPRIETORSHIP
Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP.VIDYUT BHAVAN,RATANLAL PLOTS,AKOLA-444005
Used Since :13/07/2018
MUMBAI
Liquors, Including Country Liquor, Included in Class 33
3923678  23/08/2018
RAJENDRAKUMAR BRIJKISHORE JAISWAL
Om Group Housing Society, Opposite Government Milk Scheme, Murtizapur Road, AKOLA (M.S.) India-444005
PROPRIETORSHIP
Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP.VIDYUT BHAVAN,RATANLAL PLOTS,AKOLA-444005

Proposed to be Used
MUMBAI
Liquor, Including Country Liquor, Included In Class 33

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORDS DESHI DARU APPEARING IN MARK...
Steppe Dew

4067892  25/01/2019

ASIA WATERS COMPANY
130/31 Kunaev street, Almaty, 050010, Kazakhstan
A REGISTERED LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

ANISE [LIQUEUR]; ANISETTE [LIQUEUR]; APERITIFS; ARRACK; BAJUI [CHINESE DISTILLED ALCOHOLIC BEVERAGE]; ALCOHOLIC BEVERAGES, EXCEPT BEER; ALCOHOLIC BEVERAGES CONTAINING FRUIT; BITTERS; BRANDY; CIDER; COCKTAILS; CURACAO; DIGESTERS [LIQUEURS AND SPIRITS]; DISTILLED BEVERAGES; ALCOHOLIC ESSENCES; ALCOHOLIC EXTRACTS; FRUIT EXTRACTS, ALCOHOLIC; GIN; HYDROMEL [MEAD]/MEAD [HYDROMEL]; KIRSCH; LIQUEURS;
4108141  06/03/2019
ELITE INDIA CONSTRUCTIONS PVT LTD
No 59, 36th MAIN, 4th CROSS, MADIWALA DOLLARS SCHEME, BTM 1st STAGE, 1st PHASE, BANGALORE-560068, KARNATAKA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR,NO.2, 5TH CROSS,, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE(NEXT CV RAMAN GENERAL HOSPITAL), MICHELPAHYA, BANGALORE-560038.
Used Since :21/05/2011
CHENNAI
Manufacturing of Alcoholic Beverages(Except Beers).
4330410  24/10/2019
VIÑA VIK SPA
RESERVA CORA 1, MILLAHUE, SAN VICENTE DE TAGUA TAGUA, VI REGION, CHILE
a joint stock company organized and existing under the laws of Chile
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Wine
BSB SENSHI

4341651  08/11/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
BAIDYANATH
4419209   24/01/2020
SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.
1 GUPTA LANE KOLKATA West Bengal- 700006 India.
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
KOLKATA
Alcoholic beverages, except beers; alcoholic preparations for making beverages.
FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa 403406
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :14/08/2018
To be associated with:
3917048
MUMBAI
ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
PAPA80

4421462  27/01/2020
TEQUILA CUERVO, S.A. DE C.V.
Avenida Periferico Sur No. 8500 Tlaquepaque, Jalisco C.P. 45609, Mexico
A company organized and existing under the laws of Mexico

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Alcoholic beverages (except beer); tequila, in Class 33.
GLENROCK RESERVE

4423848    29/01/2020
NEERAJ BATRA
HOUSE NO. 84, SECTOR 18-A, CHANDIGARH, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4425029   30/01/2020
KAZA GLOBAL SOLUTIONS LLP
SCO 156-159 Second Floor, Sector 9-C Chandigarh - 160009
Limited Liability Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

**Proposed to be Used**

**DELHI**
Alcoholic beverages, except beers; alcoholic preparations for making beverages
GLEN CRAFT
4426635  31/01/2020
WHISKIN SPIRITS PVT. LTD.
BC- 10, NIRVANA COUNTRY, SECTOR- 50, GURGAON- 122018
BODY INCORPORATE
Address for service in India/Attorney address:
DAS ASSOCIATES
904, SECTOR - 7C,FARIDABAD - 121006
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES
4426912  31/01/2020
VISHAL DAHIYA S/O SATISH DAHIYA
3122, POST OFFICE SCHOOL, NEAR B.S.N.I. TELEPHONE EXCHANGE, 15 PART 3, SONIPAT, HARYANA-131001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
alcoholic beverages [except beers]
KING HENRY VIII - DAMN GOOD SCOTCH

4427577  01/02/2020
JIL TRADING PVT.LTD.
4TH FLOOR BHANDARI HOUSE 91 FLOOR BHANDARI PLACE NEW DELHI-110019
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
1871641, 2925060

DELHI
scotch whisky included in class 33.
KING HENRY VIII - REAL GOOD SCOTCH

4427578  01/02/2020

JIL TRADING PVT.LTD.
4TH FLOOR BHANDARI HOUSE 91 FLOOR BHANDARI PLACE NEW DELHI-110019

A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
1871641, 2925060, 4427577

DELHI
scotch whisky included in class 33.
FAYER

4429718  04/02/2020

CONSTELLATION SPIRITS
2953, BUNKER HILL LN, SANTA CLARA, CALIFORNIA 95054, USA
DIRECTORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Used Since: 15/11/2017

MUMBAI
WHISKY, BRANDY, RUM, GIN, VODKA, BITTERS, WINE, TEQUILA, CAFÉ RHUM AND ALCOHOLIC BEVERAGES (EXCEPT BEER)
RICHTON

4429771  04/02/2020

KYNDAL INDIA PRIVATE LIMITED
304, Navkriti Arcade, Sushant Lok II, Sector-55, Gurgaon – 122003, Haryana
An Indian Private Limited Company

Address for service in India/Attorney address:
DE PENNING & DE PENNING
2B, Ground Floor, Solitaire Plaza, MG Road, Gurgaon 122 002, National Captial Region, India

Proposed to be Used
DELHI
All alcoholic beverages
4432267 06/02/2020
MOONAK DISTILLERS & BOTTLERS PVT LTD.
Jakhal Road, Moonak, Sangrur, Punjab -148033
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001
Used Since :16/12/2019

DELHI
Alcoholic beverages
4434104  07/02/2020
ANGUS DUNDEE DISTILLERS PLC
20-21, Cato Street, London W1H 5JQ, UK
A public limited company duly incorporated under the laws of United Kingdom
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Used Since :18/07/2019
To be associated with:
3986236
DELHI
Scotch Whisky, Gin and Vodka; Alcoholic Beverages;
4434720  07/02/2020
ETENIA HOSPITALITY LLP
06 Royal Fort Apts, No 143, 8th Main, 14th cross, Malleswaram Bangalore 560003, Karnataka, India
Limited Liability Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since : 22/07/2019

CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
4435617  10/02/2020
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as : BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
To be associated with:
3606462, 3762491
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
1732749   16/09/2008
SMT. NISHA P NICHANI
NO. 1, MUSEUM ROAD, BANGALORE - 560 001.
TRADERS AND MERCHANTS
Address for service in India/Agents address:
HOLLA ASSOCIATES
#193, 'KASHI BHAVAN', 6TH CROSS, GANDHINAGAR, BANGALORE-560009.
Used Since :01/07/2008
CHENNAI
TOBACCO, SMOKERS ARTICLES, MATCHES
The mark should be used as a whole.
VIDHYA

3135899   22/12/2015
MR. ATUL KUMAR CHAURASIA
B-2, SURYA NAGAR, GHAZIABAD (U.P.)
Manufacturer and Trader

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008
Used Since :17/12/2015

DELHI
Cigarettes, Tobacco; Chewing Tobacco ; Gutkha, Zarda, Smokers” Articles; Matches included in class 34
3256375   11/05/2016

SWATANTRA KUMAR
GULAR NAKA, NEAR DAV COLLEGE ROAD, BANDA, UTTAR PRADESH.
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2008

DELHI
DESI GUTKA TOBACCO MIXED, GUTKA MANUFACTURED OR RAW, CHEWING TOBACCO IN CLASS 34
No exclusive rights over the descriptive matters appearing on the label.
SHAKTI ZARDA FACTORY (I) PVT LTD.
15 RAJASTHANI UDYOG NAGAR, AAZADPUR DELHI-33
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SUDHIR BHARDWAJ (ADV)
15 RAJASHTHANI UDYOG NAGAR, AAZADPUR DELHI-33
Used Since :06/04/1987

DELHI
"CHEWING TOBACCO, ZARDA, GUTKHA, ZAFRANI PATTI, SMOKING TOBACCO, CIGAR, CIGARETTE, BEEDIES, QIMAM, KIMAM, KHAINI, SURTI, SNUFF, PAN MASALA, CONTAINING TOBACCO, ZARDA YUKTA PAN MASALA, MATCH BOX IN CLASS 34"
3371871    22/09/2016
KK MODI FAMILY TRUST
trading as ;Manufacturer & Trader
A-1 Maharani Bagh, New Delhi
MANUFACTURE OF GOODS
A trust Governed by Indian Trusts Act 1882
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since :01/04/2016
DELHI
“Tobacco; Smokers’ Articles, Matches Including in class-34”
RAJWADA
3373643   27/09/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204A, IIND FLOOR, NORTH EX MALL,,SECTOR-9, ROHINI,DELHI - 110085,DELHI, INDIA
Manufacturer and merchant
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
To be associated with:
2014585
MUMBAI
TOBACCO, SMOKERS ARTICLES, MATCHES, BOOKS OF CIGARETTE PAPERS, CIGARETTE.CIGARETTE PAPER, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, HOLDERS, CIGARETTES,SNUFF BOXES, TOBACCO POUCHES GUTKHA, PAN MASALA WITH TOBACCO,HUKKA TOBACCO, ZAFRANI, SCENTED TOBACCO
3451789  06/01/2017
LAWAND GENERAL TRADING FZE
trading as ;LAWAND GENERAL TRADING FZE
JAFZA VIEW, LOB 19, 2603, JEBEL ALI, DUBAI, UAE
Manufacturers & Merchants.
Free Zone Establishment
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Tobacco, Cigarettes, Chewing tobacco, Cigarette cases, Lighters for smokers, Match boxes, molasses tobacco. **MARK SHOULD BE READ AND USE AS A WHOLE.**
AKBAR BIRBAL
3512741    23/03/2017
MUDIT JAIN
10 PALAM MARG VASANT VIHAR NEW DELHI - 110057
Individual
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
pan masala zarda, pan masala gutkha, quiwam and chewing tobacco included in class 34.
SOURYA
3540590  02/05/2017
RAJENDRA YADAV
VILLAGE- KYAMUDDINPATTI URF PARSAHA, POST - BADHARIYA, SANJARPUR, AZAMGARH - 223227, UTTAR PRADESH, INDIA
Single Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
PAN MASALA, TOBACCO. SUPARI, DESI GUTKA, GUTKA, KHANI
Krishraj

3604797   02/08/2017
RAMA SHANKAR SINGH
House No. C-2/28, Khasra No.-99/10, Sawran Park, Mundka, Nangloi, West Delhi - 110041.
INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
DELHI
Tobacco, smoker's articles, leaf tobacco
BASANTI
3641931   22/09/2017
MR. NAVEEN KURELE.
HIG-527, RATAN LAL NAGAR, KANPUR-208022, U.P., INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
TOBACCO AND TOBACCO PRODUCTS.
JB007

3735558  24/01/2018

JAMAL ABDULNASER MAHMOOD AL MAHAMID
P.O Box No. 81450, Dubai, United Arab Emirates

An individual

Address for service in India/Attorney address:

POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used

DELHI

Cigarettes and tobacco products
3780660    16/03/2018
FIZZA SAIFUDDIN AMRELIWALA AN INDIAN TRADING AS K. K. GROUP.
160, BHAVANI PETH, JALGAON-425001.
An Indian Proprietorship Firm

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKAR SHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
SAFETY MATCHES.
ANARKALI
3795100 03/04/2018
MATEEN ALI MOHAMMED MOJAWALA
G-4, MEMON COLONY, S.V.ROAD, JOGESHWARI (WEST), MUMBAI-400102
MANUFACTURER AND TRADER
INDIVIDUAL
Proposed to be Used
MUMBAI
FLAVORED HUKKA TOBACCO AND PRODUCTS CONTAINING TOBACCO INCLUDED IN CLASS 34
SHIVA 42 NO
3804672  13/04/2018

PATEL SALES AGENCY
SHOP NO. 59, SAHYOG COMPLEX, SHOP NO.59, NEAR CENTRAL BANK, KISHAN GATE, KALAWAD ROAD, G.I.D.C.,
METODA, RAJKOT-360021, GUJARAT (INDIA).
Partnership Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA
COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :29/06/2005

AHMEDABAD
CIGARETTES, CIGARS (BEEDI), MATCHES INCLUDING IN CLASS - 34.
3876816   03/07/2018
JEBAMANI
trading as ; A.T.M. BEEDI
1, BASHIYAM NAIDU STREET, OLDWASHERMENPET, CHENNAI-600 021, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
BEEDI
No exclusive right over the descriptive matters appearing in the label and Subject to restrict the area to South India only.
MAGNUM RICHMORE

4016179  04/12/2018

YONG WAI HONG
NO. 23, JALAN SEKSYEN 2/14, TAMAN KAJANG UTAMA MALAYSIA

Address for service in India/Attorney address:
RAJEEV MUNDRA
A-601, RIDDHI VINAYAK TOWER, NEAR VIJAY NAGAR RLY. CROSSING, NARANPURA, AHMEDABAD - 380013

Proposed to be Used
AHMEDABAD
CIGARETTES, CIGARS.
4034017  21/12/2018
ROHITSINH B. CHAUHAN PROPRIETOR OF MARUTI TRADERS
SANATHAL RING ROAD CIRCLE, OPP. G.E.B. SUB STATION, SANATHAL APPROCH, SANATHAL, AHMEDABAD.
GUJARAT -INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

MATCHBOXES, MATCHES, SAFETY MATCHES, SMOKERS' ARTICLES, LIGHTERS FOR SMOKERS, ASHTRAYS FOR
SMOKERS, SMOKERS' ARTICLES FOR ELECTRONIC CIGARETTES, ASHTRAYS FOR SMOKERS, OF PRECIOUS METAL,
LIGHTERS FOR SMOKERS [CIGARETTE LIGHTERS], OTHER THAN FOR AUTOMOBILES IN CLASS 34
4040778  29/12/2018

BHARATBHAI BHIKHABHAI PATEL
MUKAM-PUNSHARI, TAL-TALOD, SABARKANTHA-383307,(GUJARAT)
single firm

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Used Since : 01/04/2015

AHMEDABAD

FLAVOURED CHEWING TOBACCO, ZAFRANI ZARDA, CHEWING TOBACCO, CIGARETTES, BIDIS, MATCHES, MATCH BOXES, MAWA BEING ZARDA MIX, PANMASALA, ALL KIND OF SMOKERS ARTICLES, SMOKELESS TOBACCO, TOBACCO PRODUCTS INCLUDED IN CLASS 34

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the word PATEL.
4064977    23/01/2019
MR. BANSHIDHAR S/O SITARAM GUPTA
C/O M/S. SITARAM GUPTA, MAIN MARKET, RAMANUJGANJ, DISTRICT-BALRAMPUR, RAMANUJGANJ-497220,
CHHATTISGARH-INDIA.
PROPRIETOR
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034

Proposed to be Used
MUMBAI
TOBACCO, SMOKERS' ARTICLES, MATCHES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE GUPTA.
4159302   26/04/2019

MR. ABHISHEK RAI S/O MR. PRADEEP RAI
M/S- RAI BIDI COMPANY, ADDRESS-GRAM & POST.-BASAI, DIST.-DATIA (M.P.)475661
PROPRIETOR

Address for service in India/Attorney address:
R.S. ASSOCIATES
LAXMI ANAND NIWAS, NEAR BADA KUA, KAMAL SINGH KA BAG, SHINDE KI CHAWANI, LASHKAR GWALIOR M.P-474001

Used Since :10/06/2017

MUMBAI

BIDI, TOBACCO, SMOKERS ARTICLES IN CLASS-34
Trade Marks Journal No: 1944, 09/03/2020 Class 34

4267238 17/08/2019
MRS. M. THARA MUNAWARA
No.6087/1-A2, Rani Ramadevi Nagar, Shesaiya Road, Rajagopalapuram, Pudukottai-622 003.
Individual

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmiipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Chewing Tobacco, Khaini Jarda

Trade Mark: THANGAPAVUN
AMIT ARORA
M- 1411 A The Magnolias, Golf Links, Golf course road, Gurgaon, Haryana-122001, India
Transport, Packaging and Storage of goods, Travel arrangement
INDIVIDUAL
Proposed to be Used
DELHI
Tobacco, smokers' articles, matches
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
J.M.J. ADVERTISING AND MARKETING PVT. LTD.
JMJ HOUSE ORCHARD AVENUE HIRANANDANI GARDENS POWAI MUMBAI- 400 076
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

TOBACCO, ZARDA, SMOKERS ARTICLES, MATCHES, ALL BEING GOODS INCLUDED IN CLASS 34.
4339707  06/11/2019

J.M.J. ADVERTISING AND MARKETING PVT. LTD.
JMJ HOUSE ORCHARD AVENUE HIRANANDANI GARDENS POWAI MUMBAI- 400 076
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI

TOBACCO, ZARDA, SMOKERS ARTICLES, MATCHES, ALL BEING GOODS INCLUDED IN CLASS 34.
Proposed to be Used
MUMBAI
TOBACCO, ZARDA, SMOKERS ARTICLES, MATCHES, ALL BEING GOODS INCLUDED IN CLASS 34
KAPTAIN

4380725  17/12/2019

M. M. I. TOBACCO (P) LIMITED.
26, ZAKARIA STREET, KOLKATA-700073, WEST BENGAL.
BODY INCORPORATED.

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Used Since :01/01/1998

To be associated with:
1034115

KOLKATA
GUL BEING MADE FROM TOBACCO, KHAINI, ZARDA, GUTHKA, BIRI BEING INCLUDED IN CLASS - 34.
BESPOKE

AARDVARK BRANDS COLLECTION INC.
14 RIBINSONS ROAD, #08-01A, FAR EAST FINANCE BUILDING, SINGAPORE 048545

Company

Address for service in India/Attorney address:
MR. NEERAJ LAL
G 250A, Vishwas Park, Behind Petrol Pump of Sector 3 Dwarka, Dwarka,Delhi-110059

Proposed to be Used
DELHI

TOBACCO AND TOBACCO SUBSTITUTES, CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS, SMOKERS' ARTICLES, MATCHES
FOGG

4413537   20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP.HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054. GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/05/2010

AHMEDABAD
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS’ ARTICLES; MATCHES.
AANTI-G BIRI NO -080

4417863   24/01/2020
KAPIL DEV SHARMA
trading as ;M.R.BIRI COMPANY
GC-9, PUL PEHLADPUR, BADARPUR, NEW DELHI-110044, INDIA.
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI

BIRI
KNP

4422597  28/01/2020

MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi- 110028.
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
GUTKHA, CHEWING TOBACCO, KHAINI, ZARDA, GUDAKHU, ZAFRANI PATTI, CIGARETTES & SMOKER ARTICLES IN CLASS 34
4424350  29/01/2020
AF DEVELOPMENT HOLDING LIMITED
Unit S317, Level 3, Emirates Financial Towers, Dubai International Financial Centre, P. O. Box 79947, Dubai, United Arab Emirates
A company incorporated under the laws of United Arab Emirates

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Tobacco; smokers’ articles; matches; absorbent paper for tobacco pipes; articles for use with tobacco; ashtrays for smokers; ashtrays not of precious metals; chewing tobacco; cigarettes; cigars; cigarillos; cigarettes containing tobacco substitutes; cigarette paper; cigarette tips; cigarette tubes; cigarette filters; cigarette cases; cigarette holders; cigarettes (pocket machines for rolling); cigarette pipes-not of precious metal; cigarette boxes- not of precious metal; cigar cases; cigar cutters; cigar holders; cigar boxes not of precious metals; cigar and cigarette dispensers for tables and desks; electronic cigarettes; electronic cigarettes flavored tobacco; electronic hookahs; electronic cigarette boxes; electronic cigarette cases; electronic smoking pipes; electric or non-electric lighters; filters for lighter; filter-tipped cigarettes; firestones; firestones for hookas; flavorings other than essential oils, for use in electronic cigarettes; flavoured tobacco; flavourings for tobacco & hookahs; gas containers for cigar lighters; herbal molasses (tobacco substitutes); herbs for smoking; hookahs (shisha); hookah (shisha) tobacco; hookahs with flavored tobacco; hookah (shisha) pipes; hookah parts namely hookah foil, hoses, bowls, hookah stems, hookah hose tips and hookah tongs; humidors; leaf tobacco; liquid nicotine for use in electronic cigarettes; lighter flints; lighters for smokers; lighter wicks; lighter tanks; lighter fuel tanks; long tobacco pipe sheaths; match boxes and match cases and match holders not of precious metal; mentholated tobacco; molasses tobacco; mouthpieces for cigarette holders; mouthpieces for hookahs; oral vaporizers for smokers; pipe cleaners for tobacco pipes; smoking tobacco; smokeless cigarette, vaporizer & pipes; steam stones for hookahs; tobacco filters; tobacco cans; tobacco jars & tins; tobacco substitutes; tobacco tins not of precious metal; tobacco pipes; tobacco pipe cleaners; tobacco powder; tobacco pins; tobacco pouches; tobacco cases; tobacco pots and jars not of precious metal; rolling tobacco; smokeless tobacco; raw or manufactured tobacco; shredded tobacco; vaporizers for smoking purposes
4425057  30/01/2020
MURLIDHAR SUMARAM BITRAI. Trading as BITRAI.
Bazar peth, Amalner, District Jalgaon, Pin Code 425401.
Proprietor-Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Safety matches included in class 34.
AWWAL

4426546    31/01/2020
MR. MUNAUWER AHMED KHATRI TRADING AS RED SEA EXPORTS
6/2, AGHADI NAGAR, RAJMATA JIJABAI MARG, PUMP HOUSE, ANDHERI EAST, MUMBAI-400093
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :19/09/2015

MUMBAI
TOBACCO & TOBACCO PRODUCTS (Including Substitute) CIGARETTES (Filter & Non-Filter), CHEROOT & CIGARS, SNUSS, HOOKAH TOBACCO & PASTE, MOLASSES, SNUFF, FILTER KHAINI, QIWAM, FLAVORS FOR TOBACCO, ELECTRONIC CIGARETTES & ORAL VAPORIZERS FOR SMOKERS, SMOKERS ARTICLES, MATCH BOX being goods
4427853  01/02/2020
V&V EATABLE PRODUCTS LLP
1815/2, AURNA BARNA ROAD, MEER KUNDLA, KISHAN ROAD, PATIALA ROAD, PUNJAB - 147001
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles.
4428209  03/02/2020
MRS. SAMSUDHEEN., TRADING AS M/S. K.K. KATHIRAVAN PHOTO BEEDI COMPANY.
38/17, Royal Nagar, 3rd Street, Saramedu, Karumbukadai, Coimbatore-641008, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Beedi (Conical smoking stick made with leaves and raw tobacco), Smokers' articles.
SAHIKNNAK

4429395  04/02/2020

SHAIKH GOLAM MUSTUFA (M/S. SAHI TOBACCO)
13, YUSUFPUR, GAUSIYA NAGAR MUNICIPALITY, BHADRAK, ODISHA, 756100
SOLE PROPRIETOR

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used
KOLKATA
TOBACCO
Trade Marks Journal No: 1944, 09/03/2020 Class 34

4429596 04/02/2020
PATEL INDRAVADAN BABABHAI
184, Upali Bazar, Bechraji, Gujarat, India.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52

Proposed to be Used
AHMEDABAD
CHEWING TOBACCO; SMOKERS ARTICLES; MATCHES.
CORVUS

4430693  05/02/2020
M/S LEAF FIBERS PVT.LTD.
H.NO. 28, FLAT NO. 6, BLOCK A CC COLONY, NEW DELHI-110007
LIMITED COMPANY

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used
DELHI
TOBACCO, SMOKER’S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34.
4430701  05/02/2020
ANIL MADAAN S/O CHANDER BHAN
WARD NO. 07, PATWARI MOHALA KALONI ROAD, SADULSHAHAR, DISTT, SRI GANGANAGAR, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
TOBACCO AND TOBACCO PRODUCTS (INCLUDING SUBSTITUTES), CIGARETTES, CIGARS, CIGARILLOS AND OTHER READY -FOR -USE SMOKING ARTICLES, LOOSE, ROLLING AND PIPE TOBACCO, FLAVOURINGS FOR TOBACCO, ARTICLES FOR USE WITH TOBACCO, TOBACCO CONTAINERS AND HUMIDORS, PERSONAL VAPORISERS AND ELECTRONIC CIGARETTES, AND FLAVOURINGS AND SOLUTIONS THEREFOR, MATCH BOXES,BIDI,FILTER BIDI,CHEWING TOBACCO, ZARDA, GUTKA, SNUFF, JAFARANI.
4431721 06/02/2020
BRANDSCONIC INDIA PRIVATE LIMITED
G 24, 3RD FLOOR, SUBHASH NAGAR SHOPPING CENTRE JAIPUR, 302016
COMPANY
Address for service in India/Attorney address:
SUSHIL CHOUDHARY
F-153-154, Time Square, Central Spine, Vidhyadhar Nagar, Jaipur-302039, Rajasthan
Proposed to be Used
AHMEDABAD
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA INCLUDING IN CLASS 34
SHIVESH
4431885  06/02/2020
DEEPU
GANJA RAMPUR, HARDOI 241303, UP
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI
TOBACCO, ZARDA, KHAINI, GUTKHA
4432243  06/02/2020
GAURAV GUPTA TRADING AS RATI RAM RAM NIWAS
905/8, MAIN BAZAR, MEHRAULI, NEW DELHI-110030.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, Gali No.7, Pratap Nagar, Mayur Vihar Phase-1, Delhi-110091
Proposed to be Used
DELHI
Tobacco and tobacco products (including substitutes).
AUGUR

4432496 06/02/2020

Godfrey Phillips India Limited

49, Community Centre, Friends Colony, New Delhi 110025, India

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI

Cigarettes and tobacco products
4433274   07/02/2020
SOM FRAGRANCES PVT. LTD.
32-A, SARESH BAGH, KANPUR, U.P.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
CHEWING TOBACCO, NICOTINE, FLAVOURINGS FOR TOBACCO AND NICOTINE IN CLASS 34